

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 5716
TO BE ANSWERED ON 7th APRIL, 2017**

QUALITY OF MEDICINES IN GOVERNMENT HOSPITALS

5716. SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government had conducted a survey to look into the quality of medicines being distributed in the Government hospitals;
- (b) if so, the details and the outcome thereof;
- (c) whether the surveying agency has made any recommendations in this regard; and
- (d) if so, the details thereof and the response of the Government thereto?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) to (d) No survey has been conducted to look into the quality of medicines being distributed in the Government hospitals specifically. However, a nation-wide survey to determine the problem of spurious and Not of Standard Quality drugs in the country (2014-16) has been conducted in which 47012 samples were tested and analysed from across the country. The percentage of drugs not conforming to the prescribed standards (Not of Standard Quality (NSQ)) has been found to be 3.16% and that of spurious drugs 0.0245%. The entire report has been placed on the website of Ministry of Health and Family Welfare and central Drugs Standard Control Organisation (CDCSO). The report includes several recommendations to minimize NSQ drugs in Government sources which include revisiting of procurement guidelines, adequate storage facilities, etc. The report along with the recommendations has been shared with the State Governments/UT Administrations and they have been requested to take requisite action as per the recommendations to improve the quality of drugs in the country.

In so far as three Central Government hospitals in Delhi are concerned, there was no separate survey conducted to look into the quality of medicines being distributed in the hospitals. However, the drugs/medicines distributed to the three Central Government hospitals are on the basis of test report of Govt. approved laboratories against Form 39. The Drug Controller of India also collects the samples randomly from time to time for their quality.